

DEATH OF A GIRL IN AN OPEN MAN HOLE IN ROUSE AVENUE, MINTO ROAD, NEW DELHI

4726. SHRI AMBESH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a Municipal Councillor has made allegations that the Zonal Engineer and other concerned Officials are not taking action in the case of the death of a eleven-year old girl who stepped into an open manhole in Rouse Avenue on Minto Road, New Delhi;

(b) whether bills have been struck in Delhi and New Delhi in this regard, and

(c) if so, the action taken by Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) Yes, Sir, Shri Ramesh Dutt, Municipal Councillor, levelled allegations against the Zonal Assistant Engineer (Drainage) and other concerned authorities regarding their negligence and responsibility for the death of an eleven-year old girl. The statement of Shri Ramesh Dutt, Municipal Councillor, appeared in the *Nav Bharat Times* dated 10th February, 1974.

(b) It has not been possible to verify this.

(c) A case under section 304(A) IPC has been registered at Darya Ganj Police Stn. on 26th January, 1974 on a complaint filed by Shri Diwan Singh, resident of Mata Sundri Road, New Delhi. Shri R. P. Singh, the Zonal Assistant Engineer, Krishan Gopal Malik, Staff Officer and Shri Mithan Lal, Assistant Sanitary Inspector, were arrested on 1.3.1974 and thereafter released on bail. Further investigation is in progress.

The Commissioner, M.C.D., had also ordered an inquiry into the matter by the Director of Vigilance. On a consideration of the report of the Director of Vigilance the Commissioner, M.C.D., has suspended the Zonal Engineer,

(Drainage), Section Officer in Charge of the Area and other staff. Departmental proceedings will be taken against them.

INCLUSION OF "JOGI" CASTE IN LIST OF SCHEDULED CASTES

4727. SHRI E. V. VIKHE PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether persons belonging to the backward caste of 'Jogi' in various North Indian States have represented to Government recently for inclusion of 'Jogi' caste in the List of Scheduled Castes;

(b) if so, the facts thereof and when Government propose to include 'Jogi' Caste in the List of Scheduled Castes; and

(c) the other steps taken by Government for upliftment of this backward community who have been turning to beggary on masse ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (Shri F. H. MOHSIN) : (a) and (b) Representations have been received on behalf of the Jogis of Madhya Pradesh and Rajasthan. This is a community of religious mendicants and beggars. There is no evidence to show that they suffer from any tangible handicap arising out of untouchability. They do not therefore qualify for being included in the list of Scheduled Castes

(c) The programmes under the Five Year Plans are directed towards the upliftment of all the weaker sections of the population.

FOREIGN EXCHANGE ALLOCATION TO SMALL SCALE INDUSTRIES

4728. SHRI RAMACHANDRAN KADANNAPPALLI .

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government propose to increase foreign exchange allocation for